

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

## NOTIFICATION

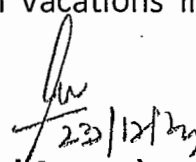
**Subject: Winter Vacations.**

**No. 3167 of 2024/RG/NG-71(I) Dated: 23-12-2024**

It is notified for the information of all concerned that the District Courts in Kashmir province and the Courts located in District Kishtwar; District Doda; and Courts at Batote, Gool, Banihal and Ukhral in District Ramban and Bani in District Kathua of Jammu Division in the Union Territory of Jammu & Kashmir as well as all Courts located in the Union Territory of Ladakh shall observe 15 days winter vacations with effect from 06-01-2025 to 20-01-2025 (both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of the concerned Districts shall make the suitable arrangements for disposal of urgent criminal business arising during the period of such vacations in the areas within their respective jurisdictions.

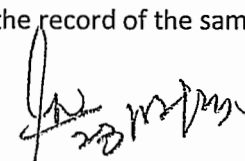
**By order.**

  
(Shahzad Azeem)  
Registrar General

**No: 57752-80 of 2024/RG/NG Dated: 23-12-2024**

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Director, Jammu & Kashmir Judicial Academy, Jammu
5. Secretary to Government, Department of LJ&PA, Civil Secretariat, Jammu
6. Registrar Rules, High Court Main Wing, Jammu
7. Registrar Judicial High Court Wing, Jammu/Srinagar
8. Registrar Computer (IT), High Court Main Wing, Jammu
9. All Principal District & Sessions Judges of Kashmir Province, Principal District & Sessions Judges Bhandarwah, Ramban, Kishtwar and Kathua as well as Principal District & Sessions Judges, Leh and Kargil  
...for information with the request to circulate the notification among all the Judicial Officers in their respective Districts.
10. Administrative Officer in the Office of Advocate General, Jammu and Kashmir, Jammu for information
11. Central Project Coordinator, e-Court, High Court of J&K Jammu for uploading the same on the official website of the High Court.
12. President All Bar Associations of Union Territories of Jammu & Kashmir and Ladakh for their information
13. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
14. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up the record of the same.
15. Office file.

  
Registrar General

Concerns official as  
upload. 23/12/2024